

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 84/241/HDB/2017
NAME OF THE COMPANY	Ammana Bio Pharama Ltd &(09)Others
NAME OF THE PETITIONER(S)	Mr. B.R.Jayaram
NAME OF THE RESPONDENT(S)	Ammana Bio Pharama Ltd &(09)Others
UNDER SECTION	241

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ra			
C. SHILPA represents on behalf of Y. SURYA NARAYANA	counsel for Petitioner	9849866556	dy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Harinath D.V.A.S Ravi Prasad	Advocate	9866010008 9963101017	Prasad Ravi
K.V. Raman			

Heard Ms C. Shilpa, Learned Counsel representing Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri D.V.A.S. Ravi Prasad along with Shri K.V. Raman, Learned Counsels for the Respondent.

Post the case for final hearing on 10.01.2018.


Member (T)

bm


Member (J)